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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24-06-2020 AT 11.30 AM THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/427/IB/2020
PETITION NUMBER : CP/550/(IB)/2018
NAME OF THE PETITIONER(S) : C.RAMASUBRAMANIAM, LIQUIDATOR OF
M/S. SURANA CORPORATION LTD
NAME OF THE RESPONDENT(S) : SATCO TRADERS & ANOTHER
UNDER SECTION : SEC 60 (5) OF IBC 2016

ORDER

Ms. V. Vidyalakshmi, learned counsel for the Applicant appeared before us through Video Conferencing today. No representation on behalf of the Respondents.

The learned counsel for the Applicant stated that a direction be issued to the Sub-Registrar Office of Villivakkam directing them to register the deed of conveyance.

The Applicant is hereby permitted to issue notice to all the Respondents in the matter.

Post the matter on 16.07.2020 for further hearing.

sd/-

[S. VIJAYARAGHAVAN]
Member (Technical)

sd/-

[R. SUCHARITHA]
Member (Judicial)